

SHRI GULZARI LAL NANDA : No, Sir. No question of grants.

SHRI KRISHNA MOORTHY RAO: Have the Mysore Government made any request that this project may be taken over by the Centre to be run as sponsored by the Centre ?

SHRI GULZARI LAL NANDA : Yes, Sir.

SHRI KRISHNA MOORTHY RAO: What is the attitude of the Central Government ?

SHRI GULZARI LAL NANDA : It is not prepared to accede to that request.

SHRI KRISHNA MOORTHY RAO: Is it a fact that the Government will take 40 years to complete this Project ?

SHRI GULZARI LAL NANDA : It depends upon what the next Five Year Plan will provide.

SHRI KRISHNA MOORTHY RAO: Is it not a fact that the major portion of the area that is to be brought under cultivation will come under cultivation only at the third stage where 122 thousand acres will be brought under cultivation ?

SHRI GULZARI LAL NANDA : We are only aware of the first stage which will have about 22 thousand acres.

SHRI KRISHNA MOORTHY RAO: Will the Government re-examine the whole Project and help the Mysore Government to finish it as early as possible ?

SHRI GULZARI LAL NANDA : It is a matter for the State to consider.

SHRI B. RATH : Will the Central Exchequer bear the cost of these Projects ?

SHRI GULZARI LAL NANDA: The Central Government has got before it numerous other projects also. It has to weigh the relative merits of each Project.

SHRI C. G. K. REDDY : Is there any other project, Sir, which is being initiated by the Central Government in Mysore ?

SHRI GULZARI LAL NANDA : No Sir. Not as Centrally sponsored.

SHRI C. G. K. REDDY : Is it likely that in future there may be a project initiated by the Central Government there ?

SHRI GULZARI LAL NANDA : I am not sure.

#### COIR INDUSTRY

\*35. SHRI E. K. IMBICHIBAVA : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) whether a special officer has been deputed to investigate into the affairs of the coir industry in Travancore-Cochin ;

(b) if the answer is in the affirmative, whether he has been authorised to investigate into the coir industry of the Malabar District also, if not, do the Government propose to invest him with such authority ; and

(c) whether the Government have received any deputation from Malabar on the subject ?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T.T. KRISHNAMACHARI) : (a) Yes, an officer was deputed to Travancore-Cochin to study the coir industry on the spot in consultation with the State Government.

(b) No, Sir, there was no express direction to the officer to visit Malabar.

(c) No, Sir, no deputation as such waited on the Ministry. But the matter was mentioned by some hon. Members of Parliament.

PROF. G. RANGA : Is the hon. Minister aware of the fact that a coir industry exists on the east coast also where thousands of people are employed and they also, need some protection from Government ?

SHRI T. T. KRISHNAMACHARI : I can only say, Sir, that I can take the information from the hon. Member.

SHRI J. R. KAPOOR : May I know, Sir, what definite steps the Government is taking to encourage the cottage industry like coir making and other cottage industries, and is it a fact that the Government propose to establish a new department to look after the development of cottage industries ? If so, will the hon. Minister throw some light on this subject ?

SHRI T. T. KRISHNAMACHARI : Sir, in the case of this particular cottage industry, it is not a question of further developing it. It is a question of keeping it alive. The position is such that we have to keep the industry alive and we are considering various methods by which we can help the Travancore-Cochin Government and also others who are interested in it. As regards the larger question of cottage industries, Government are considering ways-and means by which greater concentration can be devoted by the Central Government and also by the State Government on this very important problem of cottage industries. At the moment the proposals are in the stage of formulation and I can say nothing more about it.

SHRI J. R. KAPOOR : Has any definite sum been set apart for the development of the cottage industries by the Central Government ?

SHRI T. T. KRISHNAMACHARI : Subject to correction, I believe, a sum of Rs. 20 lakhs is being set apart in the Budget.

SHRI K. C. GEORGE : Will the Government be pleased to extend this enquiry to Malabar also in view of the fact that the coir industry covers the whole of Kerala ?

SHRI T. T. KRISHNAMACHARI : As I said the matter has been represented to me by some Members of Parliament and if we could get some light on this question of giving some

relief to coir industry in Travancore-Cochin, naturally the same will also be used in Malabar as well.

SHRI K. C. GEORGE : Does not the Government think that it is better to institute this enquiry at the initial stage in Malabar so that when a solution is found, that will benefit Malabar also ?

SHRI T. T. KRISHNAMACHARI : Malabar is a part of Madras and certainly the Madras Government will see to the interests of the coir industry in other parts of the State also.

SHRI C. G. K. REDDY : Including Rayalaseema ?

SHRI GOVINDA REDDY : Are the Government providing any facilities for marketing of coir products from Malabar ?

SHRI T. T. KRISHNAMACHARI : There was a substantial increase in the demand for coir products especially after the Korean War. Prices shot up. So it is only when prices drop with the demand dropping that Government interference becomes necessary. The Government of India are considering ways and means of helping the industry. The prosperity of this industry is very largely dependent on exports, and Government have asked all their Embassies and Trade Attaches in the various countries to look into this question and to see whether they can possibly aid the industry.

SHRI O. SOBHANI : Is the Government taking any steps to find an alternative use for coir ?

SHRI T. T. KRISHNAMACHARI : At the moment I must say, "No".

SHRI H. D. RAJAH : Before we proceed to other business .....

MR. CHAIRMAN : The question hour is not yet over.

SHRI K. C. GEORGE : Does the Government propose to afford any relief to the people who are being thrown out of employment because of the depression in the coir industry ?

SHRI T. T. KRISHNAMACHARI : The Government of India is in close touch with the Government of Travancore and Cochin on the question of affording relief to the people who are thrown out of employment.

### WRITTEN ANSWERS TO QUESTIONS

#### BALES OF YARN ACCUMULATED IN THE MILLS

80. SHRI K. SURYANARAYANA : Will the Minister for COMMERCE AND INDUSTRY be pleased to state what wts the total number of bales of yarn and the counts of such yarn—

(i) accumulated with the mills in the country ;

(ii) spun out of admixture of foreign cotton ; and

(in) spun out of Indian cotton ; at the time when the Government permitted the mills to export yarn ?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI) : A statement is laid on the Table of the House.

#### Statement

The total unsold stock of yarn with thi mills at the end of March 1952 prior to relaxa tion in the export of yarn in April 1952, wa 80,652 bales of 400 lbs. each- Count grouj details of this stocks are as follows .-

Bales	
Up to 6s.....	10,685
Above 6s and up to 10s < . . . . .	7>i35
Above 10s and up to 20s . . . . .	29,332
A'jj/i ia ill ap to 401 . . . . .	26,028
Above 40s . . . . .	7,742
TOTAL . . . . .	80,652

Separate figures of yarn manufactured of Indiar cotton and of yarn of foreign cotton are no' avilable.

### TEXTILE GOODS

81. SHRI K. SURYANARAYANA : • Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state :

(a) the total value of the textile goods purchased by Government during the year 1951-52 ; and

(b) the varieties of textile goods with their quantities in yards consumed by the various consuming Departments of the Government during that year ?

THE DEPUTY MINISTER FOR WORKS, HOUSING AND SUPPLY (SHRI S. N. BURAGOHAIN): (a) The value of textile goods purchased by Government during the year 1951-52 is as follows :—

in Item	Value crores of Rs.
(y*) Woollen goods . . . . .	1 • 88
07) Silk goods ....	o-io
(ni) Cotton Textiles ...	7-
02	
TOTAL . . . . .	9- 00

(b) A statement showing the quantity of textile goods (according to varieties) consumed by the important consuming Departments against purchases made in India is annexed. (See Appendix II, Annexure No. 35.)

#### EXPORT OF COAL TO PAKISTAN

82. SHRI R. P. N. SINHA : Will the Minister for PRODUCTION be pleased to state :

(a) whether Government have agreed to export 30 thousand tons of coal per month to Pakistan at a reduced export surcharge duty by road and river routes ; and

(b) if so, what is the reduced duty and why such reduction was made ?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY) : (a) Yes, the Government have decided that in case the Pakistan Government desire to take coal by road and river a